HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No.: 659 of 2025/RG

Dated: 01.05.2025

In the interest of administration, charge of the Member, J&K Special Tribunal, Jammu is assigned to Member, J&K Special Tribunal, Srinagar. Besides, the Chairman, J&K Special Tribunal shall make arrangement regarding the Member, J&K Special Tribunal, Srinagar attending the business of Jammu Bench.

By Order.

Registrar General (Officiating)
Dated: 01.05.2025

No.: 23806-40/RG/GS

Copy of the above forwarded to the:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- 4. Director, J&K Judicial Academy, Jammu;
- 5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
- 6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
- 7. Principal District and Sessions Judge, Jammu/Srinagar;
- Registrar Judicial, High Court of J&K and Ladakh, Jammu;
 for information.
- 9. Chairman, J&K Special Tribunal;
- Member, J&K Special Tribunal, Srinagar/Jammu;
 for information and necessary action.
- 11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information.
- 12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website.
- 13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 14. Order file.

Registrar General (Officiating)